

LOK SABHA

UNSTARRED QUESTION NO. 1348

TO BE ANSWERED ON 2.5.2016

LNG PETRONET PROJECT

1348. SHRI ANTO ANTONY:

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) whether the LNG Petronet Project at Kochi is fully functional and if so, the details thereof;
- (b) the expenditure incurred by the Government on setting up of the said project; and
- (c) the details of revenue generated therefrom during the last three years, year-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a): Petronet LNG Limited (PLL) commissioned a 5 Million Metric Tonnes per Annum (MMTPA) LNG terminal in August 2013 in Ernakulam (Kochi), Kerala. PLL is selling gas to GAIL, IOCL and BPCL who further sell to customers like FACT and Kochi Refinery. It has not been possible to utilize full capacity of the terminal because the envisaged Kochi-Kuttanad-Mangalore-Bangalore pipeline could not be completed as per schedule because of Right of Use (RoU) issues.

(b): For setting up of Kochi terminal, PLL has incurred an expenditure of Rs.4250 crore.

(c): The revenue generated during the Financial Years 2013-14 is Rs.479 crore, 2014-15 is Rs. 859 crore and 2015-16 is Rs. 806 crore.
